# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

### PRINCIPAL BENCH

# 2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 22.02.2021 (MONDAY)

## COURT – IV (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

#### For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 24 of 2021	Ashish Jaiswal Vs. Registrar of Companies, Chhattisgarh	Kamaljeet Singh	
2.	Comp. App. (AT) No. 25 of 2021	Subham Construction Pvt. Ltd. Vs. Registrar of Companies, Orissa	Dhananjay Bhaskar Ray	
3.	Comp. App. (AT) No. 27 of 2021	Fine Handling and Automation Pvt. Ltd. Vs. Eepos Fine Rail Systems India Pvt. Ltd. & Ors.	Swetab Kumar	

#### **For Admission (After Notice)**

4.	Comp. App (AT) (Ins) No. 899 of 2020	Nakul Bharana (Erstwhile Director of Corporate Debtor) Vs. Anil Kohli	Apoorv Agarwal	Abhirup Dasgupta Abhishek Anand-R1 Nalin Kumar-R2 Prachi Johri-CoC
		(Appointed IRP for The Corporate Debtor) & Ors.		
5.	Comp. App (AT) (Ins) No. 900 of 2020	Kamala Kumar & Ors. Vs. Bharath Hi-Tech Builders Pvt. Ltd.	Ishaan George	Sandeep Bajaj
6.	Comp. App. (AT) (Ins) No. 1035 of 2020	Nidhi Rekhan Vs. Samyak Projects Pvt. Ltd.	Manish Kaushik	
7.	Comp. App. (AT) (Ins) No. 1056 of 2020	Z-Com India Pvt. Ltd. Vs. Frontline (NCR) Business Solutions Pvt. Ltd.	Partho Bhattacharya	Rajeev Narayan

8.	Contempt Case	Tata Motors Finance Ltd.	Amarjit Singh Bedi	Akshay Ringe
	(AT) No. 07 of	Vs.		
	2020 in Comp.	Vishal Gupta		
	App. (AT) (Ins)	_		
	No. 1016 of 2019			
		With		
9.	Contempt Case	Akashganga Infraventures India Ltd.	Rajiv Malik	Akshay Ringe
	(AT) No. 22 of	Vs.		
	2020 in Comp.	Vishal Gupta & Ors.		
	App. (AT) (Ins)	-		
	No. 1016 of 2019			

For Hearing

10.	Comp. App. (AT) No. 379 of 2018	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors. With	Swapnil Gupta	Ankur Mittal-R1 Ujjwal Banerjee-R4
11.	Comp. App. (AT) No. 395 of 2018	Manjula Jhunjhunwala Vs. Shailja Krishna & Ors.	Ujjal Banarjee Akash Khuran	Ankur Mittal
12.	Comp. App. (AT) No. 91 of 2019	M.Chandra Sekhar Rao & Ors. Vs. MPR Refractories Ltd. & Ors.	Dhruv Gupta	Anshuman Sharma- (R1, R2& R5)

### <u>02:00 PM</u>

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

13.	Comp. App. (AT)	Pralhad Hage & Ors.	Surekha Raman	Sikha Tandon-R1
	No. 143 of 2020	Vs.		to R3
		Shyam Sirur & Ors.		Durga Agarwal-R1,
	Part Heard			R3 & R9
				Shyam Kapadia-R7
		With		Ankoosh Mehta-R9
14.	Comp. App. (AT)	Pralhad Hage & Ors.	Surekha Raman	Sikha Tandon-R3
	No. 227 of 2020	Vs.		Shyam Kapadia-R7
		Shyam Sirur & Ors.		Samiksha Pednekar-
	Part Heard			R9

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By the order of Hon'ble Acting Chairperson

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